

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.848/2015

New Delhi this the 19th July, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Monika Tyagi, aged about 35 years
W/o Dr. Ravikant Tyagi
R/o H.No.423, Roorki Road,
Daurli Meerut (UP).

...Applicant.

(By Advocate: Shri M.K.Gaur for Shri U.Srivastava)

VERSUS

Govt. of NCT Delhi through

1. The Chief Secretary
Govt. of NCT of Delhi, Delhi Secretariat,
New Delhi.
2. The Principal-H.O.D.
A&U Tibbia College & Hospital,
Karol Bagh, New Delhi.
3. Union Public Service Commission
Through its Chairman,
Dholpur House, Shahjahan Road,
New Delhi.
...Respondents.

(By Advocate: Ms.Ritika Chawla for R-1 and R-2 & Shri Amit

Yadav for Shri Ravinder Aggarwal for R-3)

(2)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned counsel for the respondents submits that the applicant was allowed to appear at the examination, and she has not qualified, either in the main list, nor in the reserved list, and he has produced a copy of the result of the applicant, as sent to him by R-3. Learned proxy counsel for the arguing counsel for the applicant submits that he has no instructions in the matter, as the applicant has not contacted her counsel, and he cannot make any further submissions.

2. In view of this, the result-sheet submitted by the respondents is taken on record, and the O.A. is dismissed. No costs.

(Raj Vir Sharma)

Member (J)

/kdr/

(Sudhir Kumar)

Member (A)